

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 3585 – A

Dated, Calcutta, the 5th June, 2018

**From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) **The District Judge of all Districts
including Andaman & Nicobar Islands .**
- 2) **The Chief Judge, City Civil Court, Calcutta**
- 3) **The Chief Judge, City Sessions Court, Calcutta**
- 4) **The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) **The Honorary Secretary, Bar Library Club, High Court, Calcutta**
- 6) **The Honorary Secretary, Bar Association, High Court, Calcutta**
- 7) **The Honorary Secretary, Incorporated Law Society, High Court, Calcutta**

**Sub. : Filling up 10 (Ten) vacancies of District Judge (Entry Level)
for the year 2018 in Chattisgarh Higher Judicial Service by
direct recruitment from Bar.**

Sir,

With reference to the subject captioned above, I am directed to inform that High Court of Chattisgarh, Bilaspur has uploaded an Advertisement being No. 2/S & A Cell/2018 dated 15.05.2018 in their website (www.cghighcourt.nic.in) inviting application(s) for filling up of 10 (Ten) vacancies of District Judge(Entry Level) for the year 2018 in Chattisgarh Higher Judicial Service by direct recruitment from the Bar.

Accordingly, it is requested to cause informing all the Members of Bar attached to your respective judgeship to visit the website of High Court of Chattisgarh (www.cghighcourt.nic.in) and apply, if willing and eligible, for the same following guidelines mentioned therein.

Yours faithfully,

Sd/-

Registrar (Judicial Service)